GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1049
ANSWERED ON:29.11.2012
DELAY IN IRRIGATION PROJECTS
Majhi Shri Pradeep Kumar;Owaisi Shri Asaduddin;Patel Shri Kishanbhai Vestabhai;Tandon Shri Lal Ji

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether 47 million hectares of agriculture land in the country is irrigated land and if so, the details of area of land irrigated from various irrigation projects in the country as on date, State-wise;
- (b) whether major and minor irrigation projects being implemented by the Union Government in various parts of the country especially in Uttar Pradesh are running behind their time schedule;
- (c) if so, the reasons therefor along with the extent of cost escalation, project-wise;
- (d) the details of irrigation projects completed during the last three years, State-wise; and
- (e) the steps being taken by the Union Government to complete the remaining irrigation projects expeditiously, project-wise?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) As per the information from Directorate of Economics & Statistics, Ministry of Agriculture, the gross irrigated area of the country in 2009-10 was 86.42 million hectares and the % of gross irrigated area over agricultural land was 47.4%. The State-wise details of gross irrigated area as in 2009-10 is at Annexure-I.
- (b) & (c) Government of India is not directly implementing any project in the various parts of the country. However, the Union Government provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments on their requests and as per the Guidelines of AIBP for completion of approved ongoing Major/Medium/Surface Minor Irrigation projects. The status of the MMI projects of Uttar Pradesh under AIBP running behind their time schedule is at Annexure-II. The project-wise cost escalation is being collected.
- (d) The details are at Annexure-III.
- (e) The Union Government provides Central assistance under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments on their requests and as per the Guidelines of AIBP for completion of approved ongoing irrigation projects. Shortcomings in the implementation of AIBP are generally addressed during monitoring visits by Central Water Commission (CWC) field offices. Various bottle necks which affect the implementation of AIBP are brought to the notice of implementing agencies and others concerned. State Governments are supposed to submit action taken report resolving bottle necks reported by CWC.